

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-541**  
IB-64/ND/2020

**IN THE MATTER OF:**

M/s TSG Impex Pvt Ltd

**Vs.**

NS Concretes Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 15.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

We notice that the main petition is not available on the DMS. Ld. Counsel for the applicant is requested to share the pdf file of the main petition to the Court Officer, so, that it may be uploaded on the website.

Since, this matter is listed for the first time after the lockdown, we think it proper to give one more opportunity to the respondent to appear . List on **05.03.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**